IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-47-2020

Abhinandan Patel

... Applicant

Versus

State of Goa & Anr.

... Respondents

Shri K. Poulekar, Advocate for the Applicant.

Shri G. Nagvekar, Additional Public Prosecutor for the Respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:- 17th September 2020

P.C. :

The learned Additional Public Prosecutor informs the Court that he is not sure to whom the file has been allotted. He seeks time to get instructions.

2. Post the matter on 24.09.2020.

DAMA SESHADRI NAIDU, J.

NH